

F. No. J-11013/11/2023-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhavan, New Delhi
Dated the 3rd January, 2024

To,

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.

Sub: Resignation of Shri Balbir Singh, Senior Advocate from the post of Additional Solicitor General of India for Supreme Court of India – regarding.

Sir,

I am to forward herewith a Notification (both in English & Hindi) dated 3rd January, 2024 regarding acceptance of resignation of Shri Balbir Singh, Senior Advocate from the post of Additional Solicitor General of India for Supreme Court of India.

2. It is requested that the above Notification be published in the Gazette of India (Extraordinary) Part I – Section 2. Soft copies of the aforesaid Notification are also being forwarded through nodal officer of this Department.

Yours sincerely,

Encls: As above.



(Rajveer Singh Verma)
Additional Secretary
Tel. No.011 – 23384101

(राजवीर सिंह वर्मा)
(RAJVEER SINGH VERMA)
अपर सचिव/Additional Secretary
विधि और न्याय मन्त्रालय
Ministry of Law & Justice
(विधि कार्यालय/D/o Legal Affairs)
New Delhi

KUMAR

GAURVA

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by KUMAR

GAURVA

Date: 2024.01.03

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{To be published in Part I Section 2 of the Gazette of India (Extraordinary)}

Government of India
Ministry of Law and Justice
Department of Legal Affairs

New Delhi 3rd January, 2024

NOTIFICATION

F. No. J-11013/11/2023-Judicial : The President is pleased to accept the resignation of Shri Balbir Singh, Additional Solicitor General of India for Supreme Court of India, with effect from 1st December, 2023.

(Rajveer Singh Verma)
Additional Secretary

(राजवीर सिंह वर्मा)
(RAJVEER SINGH VERMA)
अपर सचिव/Additional Secretary
विधि और न्याय मन्त्रालय
Ministry of Law & Justice
(विधि कार्य विभाग/D/o Legal Affairs)
नई दिल्ली
New Delhi

To,

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.

{भारत के राजपत्र(असाधारण) भाग- 1 खंड-2 में प्रकाशनार्थ}

भारत सरकार
विधि और न्याय मंत्रालय
विधि कार्य विभाग

नई दिल्ली 3 जनवरी, 2024

अधिसूचना

फा.सं. जे-11013/11/2023--न्यायिक: राष्ट्रपति भारत के उच्चतम न्यायालय के
अपर महासॉलिसिटर श्री बलबीर सिंह का त्यागपत्र 1 दिसंबर, 2023 से स्वीकार करते हैं।

राजवीर सिंह वर्मा

(राजवीर सिंह वर्मा)

अपर सचिव

सेवा में,

प्रबंधक,
भारत सरकार मुद्रणालय,
मायापुरी, रिंग रोड,
नई दिल्ली.

(राजवीर सिंह वर्मा)
(RAJVEER SINGH VERMA)
अपर सचिव/Additional Secretary
विधि और न्याय मंत्रालय
Ministry of Law & Justice
(विधि कार्य विभाग/D/o Legal Affairs)
New Delhi